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Fax:Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 15th of February, 2021

S.O 51.- In exercise of the powers conferred by sub-section (2) of section 7 read with section 7-A of the Industrial Disputes Act, 1947 and in supersession of notification S.O 52 dated 15.01.2019, , the Government hereby appoint Shri Ritesh Kumar Dubey, District and Sessions Judge (presently posted as One Man Forest Authority) to be the Presiding Officer, Industrial Tribunal and Labour Court, Jammu and Kashmir.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

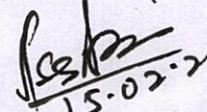
Dated: 15 -02- 2021

NO:LD(P) 95/1-IT/LC
Copy to the:-

1. Administrative Secretary, _____
Department.
2. Registrar General J&K High Court, Jammu
3. Pr. Secretary to Hon'ble Chief Justice J&K High Court, Jammu.
4. Shri Ritesh Kumar Dubey, District and Sessions Judge,
Presiding Officer, Industrial Tribunal and Labour Court,
Jammu and Kashmir, Jammu.
5. Administrative Officer, Industrial Tribunal and Labour Court,
J&K, Jammu.
6. General Manager, Ranbir Government Press, Jammu for
publication in an extra Ordinary issue of the Government
Gazette.
7. Incharge Website, Department of Law, Justice and PA.
8. S.O Section, Department of Law, Justice and PA (W.7. S.C).

(Ashish Gupta)

Deputy Legal Remembrancer


15.02.2021